

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/3505/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the th 30 May, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/447 Dated the 23rd May, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 27.05.2022 till the morning of 30.05.2022**, has been granted. The in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.**HC.VII-87/1998/3506-07/A**, dated , 30-05-2022

Copy to:

1. The District & Sessions Judge, Dhubri .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)